



NOTIFICATION

ROC. No. 579/2026-RC

DATED: 19.09.2026

SUB: RECRUITMENT CELL – LAW CLERKS – Provisional selection and candidates placed under wait list – Orders issued – Regarding.

REF: Notification No.579/2026-RC, dated 24.07.2026 for recruitment to the post of Law Clerks on contract basis.

Anent to the subject and reference, the High Court of A.P. has issued Notification for recruitment to four (4) posts of Law Clerk on contract basis to assist the Hon'ble Judges of High Court of A.P., in the Notification a mention is made that "the number of vacancies may increase or decrease depending upon the exigencies." In the interregnum five (5) vacancies arose.

The candidates shown in Annexure-I have been provisionally selected as Law Clerks on contract basis, to assist the Hon'ble Judges of High Court of Andhra Pradesh at Amaravati, for a period of one year, on consolidated amount of Rs. 35,000/- per month, as honorarium.

ANNEXURE – I

S.No.	Name and Address of the Candidate
1	V. RISHIK SAI (M) S/o V.Sairam, Tirupati Dist.
2	KALKI SUSHRUTHA REDDY (F) D/o K.Suri Narayana, S.P.S.R. Nellore Dist. -524304.
3	MURIKIPUDI SWETHA SREE (F) D/o M.D.Sikhamani, Vijayawada-520015.
4	MUPPIDI RUPESH BHARATH BHUSHAN (M) S/o M.Samuel, West Godavari Dist. -534460.
5	DHEERAJA K (F) D/o. K. Raghu Rami Reddy, Tadepalli, Guntur Dist. -522501

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6	SIRIGIREDDY THEJESVI (F) D/o S.Siva Sankaran, Tadepalli, Guntur Dist. - 522501.
7	SATHI MEGHANA SRI PRIYA (F) D/o S.Venkata Rama Krishna Reddy, Kakinada -533344.
8	CHINTALAPATI NAGA SAI NISHANTH VARMA (M) S/o C.Subba Raju(L), Tadepalligudem, WG Dist. -534102.
9	SAYAD SHUKRIYA (F) D/o S.Baji Bala, Lam(V), Guntur Dist.

The provisionally selected candidates are directed to join duty on 28.09.2026 and they shall report before the Registrar (Recruitment), High Court of Andhra Pradesh at 10.15 A.M. The tenure of the selected candidates is one year. However, the tenure can be extended for further period as per the guidelines. In case of non joining, by the above date, the appointment stands cancelled.

If the performance of the candidate as Law Clerk is found to be not satisfactory or the candidate is found to have been involved in any criminal case, his/her clerkship would be terminated at any time before completion of the contract period, without assigning any reason or prior notice, whatsoever.

The provisionally selected candidates shall enter into an agreement with the undersigned before joining duty, in the prescribed *pro forma* and the candidates shall bring Rs. 100/- Non-Judicial stamp paper for the said purpose.

ANNEXURE – II

S. No	Name and Address of the Candidate
1	SUSHANTH N G (M) S/o. NS Govinda, Dakshina Kannada, Karnataka, 574218
2	SHAIK SOHILA PARVEEN (F) D/o. Rizwan, Vijayawada - 520007
3	DAMARLA SUDHA BHUVANESWARI (F) D/o. Parvathi Babu Rao, Old Guntur, Guntur Dist. -522001

4	NATTHA AJAY PRAKASH (M) S/o N.Sudhakar, Vijayawada-520003.
5	ARSHIYA BEGUM SHAIK (F) D/o Shaik Iqbal Hussain, Tadepalli, Guntur Dist. -522501.
6	JINAL PRAJAPAT (F) D/o Prajapat Habtaram, Rajahmundry-533101.
7	KALLAGUNTA LAKSHMI MADHURI (F) D/o K.Surya Anjaneyulu, Prakasam.
8	AMAM SATYA SAMPADA (F) D/o. L.V. Durga Vara Prasad, Vijayawada - 520010
9	ELAPROLU LIKITHA (F) D/o E.Sreenivas, Krishna Dist. -521212.

The candidates shown in Annexure-II are placed on wait list. The candidates in the wait list will be joining as Law Clerks on an appropriate date in a separate communication, as on when the vacancy arises, merit wise.

The downloaded copy from the website is valid for joining duty.


REGISTRAR (RECRUITMENT)

